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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu T.v.P. Saivihar	Counsel for P1 - P4	T.v.P. Saivihar
(2) For T.K. Bhaskar Priyadaashini N Shwetha Vasudevan	Counsel for P1 - P6	Shwetha

ORDER

Counsels representing both parties are present and prayed further time for reporting settlement between the parties. Time extended at request. Put up on **17.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)